

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.898 of 2012

(Arising out of OIA-118-119/2012-AHD-III-/SKS/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-III)

Divy Rollfoam Ltd

.....Appellant

Block No. 91, Village-Vavdi, Opp. Elite English Medium School, Kheda Dholka Road,
KHEDA, GUJARAT

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

.....Respondent

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat- 380009

With

Excise Appeal No.899 of 2012

(Arising out of OIA-118-119/2012-AHD-III-/SKS/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-III)

Hasmukh Shah

.....Appellant

Block No. 91, Village-Vavdi, Opp. Elite English Medium School, Kheda Dholka Road,
KHEDA, GUJARAT

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

.....Respondent

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat- 380009

APPEARANCE:

None appeared for the Appellant

Shri R B Bhashkar, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10236-10237 /2020

DATE OF HEARING: 22.01.2020

DATE OF DECISION: 22.01.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they intended to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

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